

Regarding need for a waste to energy plant and clearance of garbage dump mound at Dadumajra in Chandigarh-Laid

SHRI MANISH TEWARI (CHANDIGARH): I would like to raise the matter of repeated delays in clearing the Dadumajra garbage dump in Chandigarh, despite commitments made before the National Green Tribunal and in earlier Parliamentary replies. The Government initially assured completion of bio-remediation by December 2024, later revising it to July 2025. However, the Chandigarh Municipal Corporation has again extended the deadline to 30 November, contradicting earlier assurances and causing concern among affected residents. Despite substantial financial allocations and claims that two waste heaps have already been cleared, progress remains inadequate. A large quantum of legacy waste is still untreated, and fresh municipal waste continues to accumulate daily, compounding environmental hazards. Additionally, between 2004 and 2025, no fully functional waste-to-energy plant has been commissioned in Chandigarh-particularly at Dadumajra- despite repeated proposals and chronic waste buildup. Repeated delays have raised serious public health, environmental, and governance concerns for residents living near the site. I urge the Government to ensure immediate and time-bound clearance of the garbage mountain through transparent monitoring, accountability mechanisms, and establishment of a functional waste-to-energy plant. Steps must also be taken to prevent recurrence of such landfill crises, including strict enforcement of municipal waste segregation and regular review of landfill management protocols.